

(123)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 403/97

Date of Order : 24.11.98

BETWEEN :

- | | |
|---------------------------|----------------------------------|
| 1. G.Sambasiva Rao | 14. Ch.Nancharaiiah |
| 2. G.V.Ramana | 15. K.Appa Rao |
| 3. G.Pedakapu | 16. M.Trimurthulu |
| 4. G.Venkata Rao | 17. U.Someswara Rao |
| 5. A.Venkateswara Rao | 18. U.Mohana Rao |
| 6. L.U.S.Babji | 19. B.Appa Rao |
| 7. T.V.V.Satyanarayana | 20. G.Nagesh Raju |
| 8. Ch.R.G.Deekshitulu | 21. R.Subba Rao |
| 9. P.V.V.S.L.Sarma | 22. G.K.Ramesh |
| 10. J.V.Ramana | 23. R.Prasad |
| 11. M.Subba Rao | 24. M.Vijaya Prasad |
| 12. K.Satyanarayana | 25. K.Hema Sekhar .. Applicants. |
| 13. D.V.V.T.Satyanarayana | |

AND

1. Union of India, rep. by the
Secretary, Telecommunications,
Sanchar Bhavan, Ashoka Road,
New Delhi.
2. Chief General Manager,
Telecommunications,
A.P.Circle, Hyderabad.
3. Telecom District Manager,
Warangal.

.. Respondents.

Counsel for the Applicants

.. Mr.P.N.A.Christian

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)



II COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESWAR :
M(J)

DATED: 29-11-98

ORDER/JUDGMENT

M.A./R.A./C.P. No.

in

OA. NO. 403/97

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

